

(3)

GA 1835/93

1.2.99

Hon. Mr S. Dargal, AM

None for the applicant. This case has been listed for the first time after 29.3.94. Therefore, one more opportunity is allowed for presenting this case for admission on 9.3.99. In case none appeared on that date the case shall be dismissed in default.



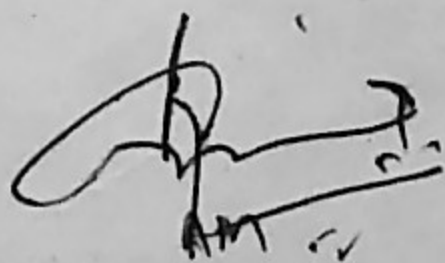
AM

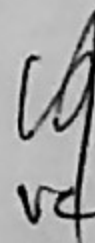
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9.3.99

Hon Mr Justice N.S. Reddy VC  
Hon Mr G. Ramakrishnan AM

None for the applicant. It is seen from the record that the applicant was not ~~allowed~~ present right from the presentation of this case on several dates. Hence, this petition is dismissed for default.

  
AM VC

  
VC

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